

(b) if so, the steps taken to tone up its working,

(c) the loss suffered by Fertilizer Corporation of India during each of the last three years,

(d) whether Government are contemplating to strengthen infrastructure of agriculture by diverting the amount spent on Fertilizer subsidy and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) Yes, Sir

(b) in order to tone up the working of the Fertilizer Corporation of India (FCI), Government are considering two proposals of re-vamping pertaining to Ramagundam and Gorakhpur plants at an estimated cost of about Rs 169 crores FCI have proposed revamping of Talcher and Sindri Units also In order to reduce the interest burden FCI has submitted a proposal for its Capital restructuring

(c) The losses incurred during last three years are given below —

<i>Year</i>	<i>Loss after taking into account the prior period adjustment</i>
	<i>(Rs /Crores)</i>
<i>1</i>	<i>2</i>
1986-87	102 53
1987-88	42 67
1988-89	191 23

(d) and (e) Suggestions have been received that a part of the subsidy on fertilizer prices, given to manufacturers, may be utilised for strengthening agricultural infrastructure. However, no specific proposal has been formulated

Sneaking of Terrorists in Delhi

8145 SHRI KALP NATH RAI
PROF VIJAY KUMAR
MALHOTRA

Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government are aware of reports that some terrorists have sneaked into the capital with view to creating disturbances,

(b) if so, the steps being taken to round up the terrorists and safeguard the security of the people and properties,

(c) whether Government propose to seek the assistance of voluntary organisations to help the police in nabbing them; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
SUBODH KANT SAHAY): (a) Yes, Sir

(b)

1. Anti-terrorist Cells have been formed in each police District to get intelligence about terrorists.
2. Photographs of terrorists have been displayed at public places.
3. The public is educated through the Newspaper, T V and Radio to exercise caution and to be on the look out for suspicious looking persons and objects
4. Spotters and Armed Pickets have been deployed at vulnerable points
5. Close watch is kept on the activities of suspects
6. Foot'mobile (Armed) patrolling has been intensified

(c) Yes, Sir

(d) Services of Civil Defence and Welfare associations have been sought

[*Translation*]

Foodgrains Production in Uttar Pradesh

8146. DR. BENGALI SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the foodgrains production in Uttar Pradesh is sufficient to meet the requirements of the State; and

(b) if not, the steps contemplated to increase the production of foodgrains in Uttar Pradesh?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) and (b). The Foodgrains Production in Uttar Pradesh is sufficient to meet the requirements of the State. To boost further the Foodgrains Production in the State various crop development schemes like Integrated Programme for Rice Development, Special Foodgrains Production Programme for Wheat & Maize and national Pulses Development Programme etc. are being implemented.

[*English*]

Custom Clearance Procedure for Cochin Shipyard

8147. PROF. K.V. THOMAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether customs clearance procedures for Cochin Shipyard Ship-repair department is cumbersome and time consuming; and

(b) if so, the steps being taken to make customs procedure simple?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). Under the present procedure, it takes about 10 to 15 days to complete all formalities required for customs clearance of imported materials at Cochin Shipyard. In view of the time bound nature of ship-repair activities, the question of simplification of the existing procedure is being discussed and settled bilaterally between the shipyard the local customs authorities.